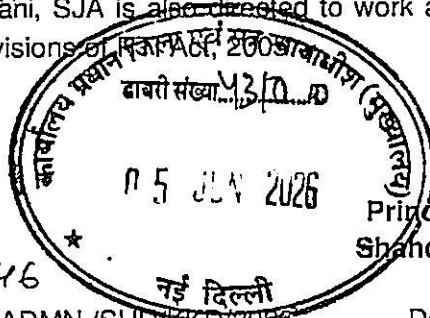


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT KARKARDOOMA COURTS, DELHI**

**ORDER**

In super-session of earlier orders of this office and in pursuance to provision of Sub-Sections (1) & (2) of Section-5 of the Right to Information Act, 2005, (22 of 2005), I do hereby designate Ms. Asha Rani, EC: 74801611, Senior Judicial Assistant/Branch Incharge, Record Rooms, Shahdara District as Public Information Officer (P.I.O.) and Mr. Sanjeev Gupta, EC : 46548718, SJA/Branch Incharge, Bail & Filing Section, Shahdara District as Assistant Public Information Officer (A.P.I.O.) for this office, with immediate effect in addition to the work already assigned to them.

Ms. Asha Rani, SJA is also directed to work as Record Officer for maintaining records under the provisions of RTI Act, 2005.



*Sanjay Garg*

(SANJAY GARG-II)

Principal District & Sessions Judge,  
Shahdara District, KKD Courts, Delhi

No. 5230-5246 /ADMN./SHD/KKD/2026

Delhi, the Dated 04/06/2026

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (H.Qs.), Delhi.
3. All the Ld. Principal District & Sessions Judges, Delhi/ New Delhi.
4. All the Judicial Officers, posted at Shahdara District, Karkardooma Courts, Delhi.
5. The Chief Judicial Metropolitan Magistrate, Shahdara District, Karkardooma Courts, Delhi.
6. The Officer In-charge, RTI Cell, Shahdara District, Karkardooma Courts, Delhi.
7. The Appellate Authority, RTI, Shahdara District, Karkardooma Courts, Delhi.
8. Officials/Officer Concerned.
9. The Secretary (AR) Administrative Reforms Department, 7<sup>th</sup> Level, C-Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
10. The P.I.O. & A.O. (Judl.), R.T.I. Branch, Tis Hazari Courts, Delhi.
11. All the Branches of Shahdara District, Karkardooma Courts, Delhi.
12. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
13. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
14. Dealing Assistant R&I, Shahdara to upload the same on layers.
15. Notice Board, Karkardooma Court Complex.
16. Concerned file.
17. PS to the undersigned.

*Sanjay Garg*

Principal District & Sessions Judge  
Shahdara District, Karkardooma Courts, Delhi